

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

231. IA/2377/2022 IA/2376/2022
IA/2375/2022 C.P. (IB)/1165(MB)2021

IN THE MATTER OF

Marvel Zephyr Co-Operative Housing Society Limited ... Petitioner

Vs

M/S. Marvel Landmarks Private Limited ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Due to paucity of time, the matter could not be taken up. List on **14.12.2023.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/